## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB) No.108/ BB/2017	-	For filing objections by respondent	Rule-6 of IB	Posterscope Outdoor Advertising Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	DEDDESENTATION TO MILL	SIGNATURE
	REPRESENTATION TO WHOM	
Uday Shankar Assts 9482848179	Corporate Debtor	Tenpande
Industan Adus.	Operational (auditor	Fithdi

Counssel for Petitioner is present. Counsel for respondent is also present. She has filed preliminary objections.

List it for hearing on 27.02.2018.

MEMBER (T)

MEMBER (J)